- (iii) (a) Twenty-second Annual Report and Accounts of the Gujarat Agro-Industries Development Corporation 'Limited, Ahmedabad, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-8022/ 951
- (iv) (a) Twenty-seventh Annual Report and Accounts of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
  - II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. See No. LT-8024/95]

## Report and accounts (1992-93) of the Sports Authority of India New Delhi.

DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Sports Authority of India, New Delhi, for the year 1992-93, together with the Audit Report on the Accounts.
- (ii) Statement by Government accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-8141/95]
- 1. Notification of the Ministry of Human Resource Development.
- H. Notification of the Indira Gandhi National Open University.

## III. Report and accounts (1993-94) and (1992-93) of various Educational and Training Institutes, Colleges and Universities.

KUMARI SELJA: Madam, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Education) and Section S. No. 499(E), dated the 5th June, 1995, publishing the Nagaland University (Removal of Difficulties) Order, 1995, under sub-section (2) of section 44 of the Nagaland University Act. 1989. [Placed in Library, See No. LT-8144/95]
- II. A copy each (in English and Hindi) of the following Notifications of the Indira Gandhi National Open University, under sub-section (2) of section 40 of the Indira Gandhi national Open University Act, 1985:—
  - G.S.R. No. 607 dated 10th December, 1994 amending Sub-Clauses (d) and (e) of Clauses (2)(i) and (2)(ii) of Statutes 12.
  - 2. G.S.R. No. 133 dated 18th March, 1995 amending Sub-Clauses (1) and (3) of Clauses (5) of the Ordinance on Conduct of Examinations and Evaluation of Student Performance.
  - G.S.R. No. 134 dated 18th March, 1995 amending Sub-Clauses (a) to (d) of Clauses (5)(1) of the Ordinance on Conduct of Examinations and Evaluation of Student Performance.
  - G.S.R. No. 135 dated 18th March, 1995 regarding ordinance of master of philosphy. [placed in Library. For 1 to 4 See No. LT-8143/95]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned